

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1028
TO BE ANSWERED ON 27.07.2015**

PROVISION OF RAKES IN RAILWAYS

1028. SHRI Y.V. SUBBA REDDY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have introduced a scheme to provide rakes at discounted price;**
- (b) if so, the details thereof; and**
- (c) the total additional revenue Railways is planning to generate through the above scheme?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) To (c) OF UNSTARRED QUESTION NO. 1028 BY SHRI Y.V. SUBBA REDDY TO BE ANSWERED IN LOK SABHA ON 27.07.2015 REGARDING PROVISION OF RAKES IN RAILWAYS.

(a) & (b): Railways have introduced an Automatic Freight Rebate Scheme with effect from 25.06.2015 wherein all loaded rakes in notified empty flow directions are charged at Class LR1 for trainload traffic and at Class 100 for wagonload traffic. Customer does not need to apply for availing benefit under the scheme. The rebate is automatically granted to customers through Freight Operation Information System (FOIS). This scheme is applicable to (i) all Goods Sheds, Sidings and Private Freight Terminals (PFTs) and (ii) wagons of BOXN group, BCN & BCNHL group, BRN and BOST group and CONCORD rakes. Coal and coke, minerals and ores, POL traffic etc., and commodities under Class LR2 and Class LR3 are not eligible under the scheme.

(c): Since the scheme has been introduced recently, it is difficult to estimate the additional revenue likely to be generated through this scheme.
